

IN THE HIGH COURT OF MADHYA PRADESH

AT INDORE

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 29th OF SEPTEMBER, 2022

MISC. CRIMINAL CASE No. 61960 of 2021

BETWEEN:-

**PRATIK MISHRA S/O SHRI RAVIKANT
MISHRA, AGED ABOUT 45 YEARS,
OCCUPATION: SERVICE, R/O 30, BIMA
NAGAR, INDORE (MADHYA PRADESH)**

.....APPLICANT

(SHRI PANKAJ AJMERA, LEARNED COUNSEL FOR THE APPLICANT)

AND

**THE STATE OF MADHYA PRADESH
STATION HOUSE OFFICER THRU. PS.
M.I.G. COLONY, INDORE (MADHYA
PRADESH)**

.....RESPONDENT

***(MR. GOVIND PUROHIT, LEARNED GA APPEARING ON BEHALF
OF ADVOCATE GENERAL)***

*This application coming on for hearing this day, the court
passed the following:*

O R D E R

Learned counsel for the applicant prays for withdrawal of the present petition. Accordingly, the petition preferred under Section 482 of Cr.P.C. is dismissed as withdrawn.

Certified copy as per rules.

**(ANIL VERMA)
J U D G E**